

NOTIFICATION No. 104 / 2019

The following two Civil Judges of Tamil Nadu State Judicial Service, mentioned in Column (1) below, who have been repatriated to Tamil Nadu State Judicial Service, vide Government Order Nos.1292/2019-LD (1) & (2), Law Department, Government of Puducherry, dated 04.06.2019, are posted to function in their respective posts, noted against their names in Column (2) below.

S. No	Name and Designation (1) <i>Thiru / Tmt.</i>	Ordered to be transferred and posted as (2)
1	M.Dayalan, Judicial Magistrate I, Pondicherry.	III Additional District Munsif, Tiruchirappalli, in the existing vacancy.
2	B.S.Kalaivani, District Munsif-cum- Judicial Magistrate, Mahe.	Judicial Magistrate I, Erode, in the existing vacancy.

HIGH COURT, MADRAS, CHENNAI.
DATED: 07.06.2019.

Sd/- C.Kumarappan,
REGISTRAR GENERAL

